

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/272/KOB/2022 in IBA/11/KOB/2020
SECTION	60(5)(C) IBC R/W REG 13(2)(d) IBBI
NAME OF PARTIES	P T JOY (RP) IN THE MATTER OF MIR REALTORS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	P T JOY (RP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	JASIN JOSE (RP, LIQUIDATOR)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

IA(IBC)/272/KOB/2022

Learned RP Mr. P.T Joy is present. 5th Progress Report has been filed. Report taken on file. Accordingly matter disposed of.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**